

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.10.2017 AT 10.30 AM

CD (VD) (0.04/0/VVD) (0.04/0
CP (IB) /202/9/HDB/2017
Aliens Developers Pvt Ltd
Nirmala K Mondal & another
Aliens Developers Pvt Ltd & (02) others
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## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Appa Rao	Counsel	Vupuleceopparacognia	mile
P.V. Rama Ros		Averablydagnailem 8019564704	Phels

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri V. Appa Rao and Shri P.V. Rama Rao Learned Counsels for the Petitioner and Shri P. Raja Sripathi Rao, Learned Counsel for the Respondent.

Similar matters have been posted to 16.11.2017. The Learned Counsel for the Petitioner have complied with the objections raised by the Registry. Post this case also on 16.11.2017 along with other cases.

Member (T)

Member (J)